NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/574/ (IB)/2017

NAME OF THE PETITIONER(S)

: OPG METALS PVT LTD

NAME OF THE RESPONDENT(S)

: PAVAI ALLOYS AND STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Jesus Mortsoni. Cansel for Reprodut. F

Kumapal R Chapra

Spendind Credition.

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. Time extended at their request for making submissions. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc